

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**20. IA 5696/2023 IA 5698/2023 IA 5699/2023 IA 3630/2023
IA 4147/2023 In C.P. (IB)/959(MB)2022**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2024**

**NAME OF THE PARTIES: Bank of India
V/s
Future Lifestyle Fashions Limited**
Section: 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

IA No. 5696/2023:- Adv. Dhruvad Vaghani a/w Ms. Nandita Bajpai appeared for the Resolution Professional. Adv. Vishav Bharti Gupta appeared for the Respondent. It is seen from the record that vide order dated 27.02.2024, last opportunity was granted to the Respondent to file reply and despite that no reply has been filed by the Respondent till date. More time has been sought by the Counsel for the Respondent to file reply. Let the reply be filed within a period of two weeks subject to payment of **Rs. 5,000** to be deposited in the "**Bharat Kosh**". List the IA No. 5696/2023 on **15.05.2024** for final hearing.

IA No. 5698/2023:- Adv. Dhruvad Vaghani a/w Ms. Nandita Bajpai appeared for the Resolution Professional. None has appeared for the Respondent. List the IA No. 5698/2023 on **15.05.2024** for hearing.

IA No. 5699/2023:- Adv. Dhruvad Vaghani a/w Ms. Nandita Bajpai appeared for the Resolution Professional. Adv. Ravi Jagan appeared for the Respondent. It is seen from the record that vide order dated 27.02.2024, last opportunity was granted to the Respondent to file reply and despite that no reply has been filed by the Respondent till date. More time has been sought by the Counsel for the Respondent to file reply. Let the reply be filed within a period of two weeks subject to payment of **Rs. 5,000** to be deposited in the "**Bharat Kosh**". List the IA No. 5699/2023 on **15.05.2024** for hearing.

IA No. 3630/2023:- Adv. Aradhana More appeared for the Applicant. Adv. Dhruvad Vaghani a/w Ms. Nandita Bajpai appeared for the Respondent/RP. Pleadings are complete. At the request of the parties, list the IA No. 3630/2023 on **15.05.2024** for hearing.

IA No. 4147/2023:- Counsel, Shyam Kapadia a/w Adv. Karishma Mungekar i/b Sahil Mahajan appeared for the Applicant. Ld. Sr. Adv. Chetan Kapadia, Mr. Rohan Agarwal, Mr. Dhruvad Vaghani, Ms. Nandita Bajpai appeared for the Resolution Professional. Counsel, Mr. Rohan Rajyadhakshya a/w Adv. Ms. Krishna Baruah appeared for the Praxis Home Retail Limited. At the request of the parties, list the IA No. 4147/2023 on **24.04.2024 at 12:45 PM** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

16.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)